

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/127(CHE)2023
NAME OF THE PETITIONER(S) : Shriram finance Ltd
NAME OF THE RESPONDENTS : M/s MVR Shipping Services Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. R. Elayaraj Kumar for the Applicant.
Ld. Counsel Mr. V.V. Sivakumar for the Respondent.
Arguments heard.
Order Reserved.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

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(SANJIV JAIN)
MEMBER (JUDICIAL)